

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Application No. 2079 of 2020

(Crime No.18/2019 of Excise Range office, Thalassery, Kannur  
Dist.)

**PETITIONER/ACCUSED**

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Rinshad , S/o. Kasim , aged 30/19 years  
Rabiya Quarters , Opp. Lottus Talkies,  
Thiruvangad amsom desom ,Talassery Taluk  
Kannur District,Kerala PIN

By Adv. Lasitha K

**RESPONDENTS/COMPLAINANT:**

State of Kerala,  
Represented by Public Prosecutor,  
High Court of Kerala, Ernakulam.

By Public Prosecutor Sri.C.N.Prabhakaran

THIS B.A. HAVING BEEN FINALLY HEARD ON 24.04.2020, THE COURT  
ON THE SAME DAY PASSED THE FOLLOWING:

**C.S.DIAS, J.**

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**BA No.2079 of 2020**

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**Dated this the 24<sup>th</sup> day of April, 2020.**

**ORDER**

Heard the learned counsel for the petitioner and the learned Public Prosecutor. Show the name of Advocate Deepa as the counsel for the petitioner who has filed a fresh vakalath.

Post on 5.5.2020 for further consideration.

**C.S.DIAS  
JUDGE**

sks/24.4.2020